**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB).No. 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company Under Section		Arun Kumar Jain -Vs-Upadan Commodities Pvt Ltd.  9 IBC		

SANDIP KETRIWAL (IRP)

13/11/1)

## ORDER

Ld. Interim Resolution Professional (IRP) is present.

Ld. IRP has filed Progress Report which has been taken on record.

List on 30.11.2017 for further consideration.

(Jinan K.R.)

Sd

Member (J)

(V.P. Singh)

81

Member (J)